

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.11.2025

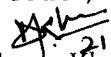
ORDER NO. 207 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for
CESTAT, New Delhi from **24.11.2025** to **28.11.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 24.11.2025 to 26.11.2025	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
On 28.11.2025	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST, Customs, Excise and Service Tax Division Bench matters
	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Chamber Work
From 24.11.2025 to 26.11.2025 and 28.11.2025	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

- On 28.11.2025, the Division Bench will sit after the hearing of CST matters.
- In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Dhruv Khurana)
Assistant Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


21.11.25
Assistant Registrar